THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ):

- (a) Vacancies 60
 No. of contract doctors 47
- (b) No Sir. No such incident has come to notice.
- (c) Does not arise.
- (d) Does not arise.

Amount Provided in Budget

4096. SHRI AMAR ROY PRADHAN: Will the Minister of RAILWAYS be pleased to state:

- (a) the amount provided in the current year's Budget (zone-wise):
- (b) whether the amount provided in the Budget 1996-97 for North East Frontier Railway sector is the minimum in comparison to other Railway zones:
 - (c) if so, the reasons therefor:
- (d) the criteria being adopted and basis on which the Budgetary provisions are made while preparing the Budget: and
- (e) the estimated amount in the Budget of Railways for 1997-98 zone-wise?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) A statement is attached.

- (b) No Sir.
- (c) Does not arise.
- (d) The Budgetary provisions to the zonal Railways are made keeping in view the number of works in progress, their priority and proposed new works.
- (e) The Annual Plan for 1997-98 is yet to be finalised.

STATEMENT

(a) The Net outlays provided to different zonal Railway during 1996-97 is as follows:

(In thousands of rupees)

	(111 1110 20 2111 20 21 21 21 21 21 21 21 21 21 21 21 21 21
Railway	Plan Outlay
Central	481.02.49
Eastern	285,04.00
Northern	473.13.33
North Eastern	186.85.22
Northest Frontier	256.58.93
Southern	461.41.39
South Central	305.50,05
South Eastern	505.16,37
Western	388,78,61

[Translation]

Conversion of Rail Lines

4097. SHRI SANTOSH KUMAR GANGWAR: Will the Minister of RAILWAYS be pleased to state:

- (a) whether there has been a proposal for conversion of Kathgodam-Bareilly-Mathura-Agra and Bareilly-Pilibhit rail lines: and
- (b) if so, the time by which the said conversion work is likely to be started?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) Yes, Sir.

(b) In the IXth Plan.

[English]

ESI Hospital in Punjab

4098. SHRI SUKHBIR SINGH BADAL: Will the Minister of LABOUR be pleased to state:

- (a) the number of ESI dispensaries functioning in Punjab district-wise:
 - (b) the number of persons benefited therefrom:
- (c) the details of the schemes formulated to upgrade and modernise these despensaries;
- (d) whether the Government propose to set up more ESI dispensaries in Punjab; and
 - (e) if so, the details thereof, district-wise?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM): (a) and (b). The requisite information about number of ESI dispensaries in Punjab is given in the Statement attached. There are 14,77,300 beneficiaries eligible for ESI medical care from these dispensaries.

(c) to (e). The responsibility for administration of medical care under the ESI Act in the State vests in the Government of Punjab. The ESI Corporation has fixed norms for staffing of dispensaries, provision of equipments, medicines etc. The Corporation meets 7/8th of the expenditure incurred on running of ESI medicals care in the State. Upgradation and modernisation of dispensaries, according to felt needs, is a continuous process. There is at present no proposal to open more ESI dispenaries in Punjab.

STATEMENT District-wise Number of Dispensaries in Punjab

District	4,000,000	No. of Dispensaries
1	T. North Standards	2
Ludhiana	į	13
Ropar .		<u> </u>